

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 01/2008

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Roshan Kumar ... Complainant

Versus

The Managing Director
M/s. Rediff Com. India Ltd. & Anr. ... Respondents

**Appearances : Shri Tejveer Singh Bhatia, counsel for the
complainant.
Shri Divyam Agarwal, counsel for the respondent.**

ORAL ORDER

27th November, 2009

Issue Notice of Enquiry. Learned counsel for the D.G.(I&R) Shri R.D. Makheeja is requested to act as amicus curiae in this case. List this matter on 3rd February, 2010. Office is directed to supply the papers to Shri R.D. Makheeja.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 234/1998

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

D.G.(I&R) ... Complainant

Versus

Hindustan Lever Ltd. ... Respondent

**Appearances : Ms. Anjana Gosain, counsel for the D.G.(I&R).
Shri Aditya Narain, counsel with Shri Vijay
Aggarwal, counsel for the respondent.**

ORAL ORDER

27th November, 2009

It is stated that the documents which were required to be given to the respondent in terms of order dated 2nd April, 2009 have already been supplied to the counsel for the respondent. For the purpose of cross examination, list this matter on 3rd February, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

Contempt No. 03/2008
RTPE 218/1995

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Smt. Kala Sethi ... Complainant

Versus

United Towers Pvt. Ltd. ... Respondent

Appearances : None for the Complainant.

Shri Vishal Mahajan, counsel for the respondent.

ORAL ORDER

27th November, 2009

The Vakalatnama in favour of the respondent is filed. It is stated that the reply to the Contempt Application shall be filed in course of the day. A copy be supplied to the learned counsel of the applicant. List this matter on 16th February, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 11/2001

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

D.G.(I&R) ... Complainant

Versus

Chopra Promoters and Builders ... Respondents

Appearances : Shri R.D. Makheeja, counsel for the D.G.(I&R).

Shri Iqbal Ahmad, counsel for the respondent.

ORAL ORDER

27th November, 2009

It is stated that the counsel for the respondent is unwell. Prayer is made for adjournment. A copy of the written submissions has been supplied to the counsel for the D.G.(I&R) and the same has been filed for records. List on 2nd February, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 12/2001

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

D.G.(I&R) ... Complainant

Versus

Awadh Rubber Ltd. ... Respondent

Appearances : Shri R.D. Makheeja, counsel for the D.G.(I&R).

**Ms. Sandhya, proxy counsel for the counsel for the
Respondent.**

ORAL ORDER

27th November, 2009

A prayer for adjournment is made on the ground of non availability of the counsel for the respondent no. 1. List this matter on 3rd February, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RA No. 03/2009
RTPE 42/1997

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Srikrishana Parihar ... Complainant

Versus

Rajasthan Housing Board ... Respondent

Appearances : Ms. S. Sunita, counsel for the complainant.

ORAL ORDER

27th November, 2009

It appears from records that there is no affidavit of 16th January, 2006 but there is a communication of Rajasthan Housing Board, Division II, Bikaner which indicates that the outstanding dues of the applicant is Rs. 5,65,020/-. A copy of the same is supplied to the Learned counsel for the applicant who wants to obtain instructions. List this matter on 3rd February, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. 21/2009
RTPE 38/2000

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

Vimal Chandok ... Complainant

Versus

Bright Star Hotel ... Respondent

Appearances : **Shri Vimal Chandok, counsel for the complainant.**

Shri Amit Chandok, counsel for the respondent.

ORAL ORDER

27th November, 2009

The complainant wants to file certain additional documents. Let copies be supplied to the learned counsel for the respondent who intends to file an objection to the relevance of these documents and to the prayer for acceptance of these documents as additional documents. List this matter on 17th February, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE

CORAM

Dr. Justice Arijit Pasayat
Chairman

Shri Rahul Sarin
Member

Ms. Pravin Tripathi
Member

In the matter of :

... **Complainants**

Versus

... **Respondents**

Appearances :

ORAL ORDER
27th November, 2009

[Dr. Arijit Pasayat]
Chairman

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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE

CORAM

Dr. Justice Arijit Pasayat
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Member

In the matter of :

... **Complainants**

Versus

... **Respondents**

Appearances :

ORAL ORDER
27th November, 2009

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE

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Dr. Justice Arijit Pasayat
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In the matter of :

... **Complainants**

Versus

... **Respondents**

Appearances :

ORAL ORDER
27th November, 2009

[Dr. Arijit Pasayat]
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COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE

CORAM

Dr. Justice Arijit Pasayat
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In the matter of :

... **Complainants**

Versus

... **Respondents**

Appearances :

ORAL ORDER
27th November, 2009

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member